

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-171-2020**

Zuari Global Limited

... Petitioner

Versus

Regional P.F. Commissioner-II &amp; Ors.

... Respondents

Shri G.K. Sardesai, Advocate for the Petitioner.

Shri C.A. Ferreira, Advocate for the Respondents No.1 &amp; 2.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 20 October 2020****P.C. :**

Post the matter on 03.11.2020.

2. Interim relief, granted earlier, to continue.

**DAMA SESHADRI NAIDU, J.**

NH